

**Agreements with N.R.D.C. for Setting up
Mini Cement Plants in Haryana**

5664. SHRI LALA RAM KEN : Will the PRIME MINISTER be pleased to state :

(a) whether some firms entered into agreement with N.R.D.C. to set up mini cement plants in Haryana ;

(b) if so, the names of such firms and details thereof ;

(c) whether these parties have already spent huge amount on the construction of building, machinery, foundation work etc. of the said plants after the agreement with N.R.D.C. ;

(d) whether N.R.D.C. is not taking any initiative to help these parties in getting the loan assistance etc. ;

(e) if so, the reasons therefor ; and

(f) the steps being contemplated to save the interests of such parties ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL) : (a) Yes Sir, two firms have entered into agreements with National Research Development Corporation of India (NRDC) for setting up mini cement plants in Haryana.

(b) (i) M/s Aravali Cement Pvt. Ltd.

(ii) M/s Swarajya (Narnaul Cement Industries Pvt. Ltd., Sona.

(c) M/s Aravail Cement Pvt. Ltd. have placed order for the machinery worth Rs. 9.8 lakhs with the fabricators approved by the N.R.D.C. The project of M/s Swarajya Cement Industries Pvt. Ltd. is under implementation.

(d) to (f). N.R.D.C. has been extending all assistance to these firms in connection with their application to the financial institutions. M/s Aravail Cement has sought financial assistance from Banks and N.R.D.C. has supported their request. M/s Swarajya Cement Industries has been

financed by Haryana State Financial Corporation and the project is progressing.

**Cancellation and Delay of Indian Airlines
Flights**

5665. SHRI PRIYA RANJAN DAS MUNSI : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that Indian Airlines flight 273 was cancelled on 16 June, 1984 ;

(b) if so, the reasons therefor ;

(c) whether similar delays were there on flight 184 on 1 and 2 June, 1984 ; and

(d) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : (a) and (b). No, Sir. Indian Airline flight IC-273 of 16th June, 1984 was operated as scheduled. Flight IC-273 of 15th June, 1984 was, however, postponed for operation on 16th June, 1984 due to late availability of aircraft and subsequent non-availability of the crew.

(c) and (d). Indian Airlines flight IC-184 Delhi-Bombay operates with the crew of IC-402 coming from Calcutta. As the departure of IC-402 from Calcutta was delayed on 1-6-84 due to grounding of one Airbus aircraft, the flight IC-184 from Delhi was also consequently delayed.

Sari Pratha

5666. SHRI AMARSINH RATHWA .
SHRI NAVIN RAVANI :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are aware that the Sati Pratha is still continuing in certain parts of the country ;

(b) if so, the number of cases which have come to the notice of Government during the last five years ; and

(c) the steps being taken to check this system in the country ?